MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 347 Imphal, Wednesday, March 25, 2026 (Chaitra 4, 1948)

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

N O T I F I C A T I O N
Imphal, the 23rd March, 2026

No.RRDP-32/1/2023-DP-DP: In exercise of the powers conferred by the Proviso to Article 309 of the Constitution of India, the Governor of Manipur is pleased to order relaxation of the provisions contained in Column No.11 of the Recruitment Rules for the post of Additional Chief Engineer (Electrical) in Power Department regarding the method of recruitment for the qualifying period of service for promotion to the post of Additional Chief Engineer (Electrical) as one-time measure:

"PROMOTION:
Superintending Engineer (Electrical) with 3(three) years regular service in the grade possessing Degree in Electrical Engineering."

2. It is also ordered that the concerned Rules and also standing orders/ instruction bearing upon the subject and which are in force at present shall be deemed to have been amended accordingly **as one-time relaxation**.

3. This is issued as per the decision of the Governor-in-Council in its decision taken on 28.01.2026.

3. This one-time relaxation shall be valid up to 3(three) months from the date of publication of this Notification in the official Gazette of Manipur.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 25-03-2026 14:13:16